

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 250 of 1996.

Friday this the 7th day of June, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N. Hassan,
Nalakam House,
Androth Island,
Union Territory of Lakshadweep. .. Applicant

(By Advocate Shri C.S. Abdul Samad.)

Vs.

1. The Administrator,
Union Territory of
Lakshadweep,
Kavarathi.

2. The District Employment
Officer,
Employment Exchange,
Union Territory of
Lakshadweep,
Kavarathi.

.. Respondents

(By Advocate Shri M.V.S. Nampoothiri (represented)

The application having been heard on 7th June 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to second respondent
to sponsor his candidature for appointment as Driver under

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first respondent. Admittedly, he has registered his name in the Employment Exchange for a job. Pursuant to that he was given a job as a Driver in the Society for Promotion of Recreational Tourism and Sports. Now, he wants better employment. He can get better employment provided he makes a registration in that behalf and provided he acquires necessary priority of registration. Applicant will be free to register for better employment and we are confident that such registration will be dealt with under the relevant rules and applicant sponsored in the turn of his priority.

2. Application is accordingly disposed of. No costs.

Friday this the 7th day of June 1996.



P.V. Venkatakrishnan

ADMINISTRATIVE MEMBER



Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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